

1	2	3	4
10. Tamil Nadu		2.24	1.19
11. West Bengal		0.79	0.02
12. A and N Islands		0.69	—
13. Uttar Pradesh		6.39	6.87
14. Pondicherry		0.03	0.01
15. Lakshadweep		0.01	—
16. Goa, Daman and Diu		0.01	—
17. Dadar and Nagar Haveli		0.01	—
Total		25.00	19.00

**Protection of Inter-State Migrant Workmen**

4065. SHRI SYED SHAHABUDDIN: Will the Minister of LABOUR be pleased to state :

(a) the names of the States which have taken necessary action under the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 to protect the interest of their labour/workmen in other States/Union Territories ?

(b) whether the Governments of the host States have permitted other States to post Labour Welfare Officers in their territory as provided in the Act;

(c) if so, the locations of such offices, State-wise; and

(d) the particulars of the additional steps proposed to be taken to prevent the exploitation and to promote the welfare of migrant labour ?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) As per available information, all the State Governments and Union Territories except Nagaland, Lakshadweep, Mizoram and Arunachal Pradesh have framed rules under the Act, for carrying out the proposes of the Act.

(b) This matter was discussed in the Labour Secretaries Meeting held in 1987. It was generally felt that the appointment of Inspectors of one State to enforce the Law in another State may be not be feasible. However, one of the conclusions of the Meeting was that the State Government of the home State may consider setting up an office or appointing its Liaison offices in the recipient State to liaise with the Labour Department of that state to solve the problems of the Inter-State Migrant Labour.

(c) and (d). The 36th Session of the Labour Ministers' Conference held in May, 1987 was devoted to the problems of the unorganised labour and the Conference recommended that the labour laws which most closely concerned the problems of unorganised labour including the Inter-State Migrant Workmen Act should be implemented effectively.

**Dhorajz-Jamnagar Railway Line (Gujarat)**

4066. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a demand for a new railway line between Dhorajz-Jamkandorna-Kalawad-Jamnagar in Rajkot Division on the Western Railway; and

(b) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No such demand has been received in the recent past.

(b) Does not arise.

**Civic Amenities to Urban Villages in Delhi**

4067. SHRI SANTOSH KUMAR SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 28 March, 1988 to Unstarred Question No. 4984 regarding civic amenities to Urban villages in Delhi and state :

(a) whether civic amenities have since been provided in urban villages *i.e.* Old Pijanji (Sarojini Nagar), New Delhi-23 and Zamrud Pur, New Delhi-48 and if not, the reasons therefor; and

(b) the time by which all civic amenities would be provided ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Construction of Motels**

4068. CHAUDHARY RAM PRAKASH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether Government have received any proposal for setting up of a chain of motels in the country; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.

**Rupsa-Bangiriposi Railway Line**

4069. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Rupsa-Bangiriposi railway line has been closed;

(b) if so, the reasons therefor; and

(c) the steps taken to meet the traffic problem of the affected area ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

**Introduction of Train between Mandla Fort and Jabalpur and Mandla Fort to Nagpur**

4070. SHRI MOHANLAL JHIKRAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received representations for introducing a direct train from Mandla Fort to Jabalpur and another train from Mandla Fort to Nagpur via Nainpur on narrow gauge line on the Eastern Railway; and

(b) if so, the details of action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Representations for introduction of a direct train between Mandla Fort and Jabalpur have been received.

(b) Not found feasible.

[*English*]

**Freight Computerisation Programme**

4071. SHRIMATI JAYANTI PATNAIK : Will the Minister of RAILWAYS be pleased to state :

(a) the details of the freight computerisation programme;